

DIVISION BENCH
COURT - I

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/137(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS ANAND KUMAR AGARWAL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Ms. Vedika Sureka, Adv.

] For the Financial Creditor

O R D E R

1. Ld.Counsel for the Financial Creditor present.
2. Ld. Counsel appearing for the Financial Creditor seeks one week's time to file postal receipt with respect to service upon the Personal Guarantor.
3. Let the same be done.
4. Post the matter on **02/05/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)